

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

CP No. 28(ND)/2008

SECTION: UNDER SECTIONS 397/398 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

Mr.Vinod Gupta

..... ..Petitioner

V/s

M/s Standard Times Ltd. & Ors.

.....Respondent

Order delivered on 23.08.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : -

For the Respondent : Ms.Sreenita Ghosh, Advocate

ORDER

As in CP No. 24(ND)/2008